

Annexure-7

Name of the corporate debtor: M/s Peel-Works Private Limited ; Date of commencement of CIRP: 26.06.2025; List of creditors as on: 11.06.2026.

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim admitted					
			Amount claimed	Amount of claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC
1	Employees' Provident Fund Organisation	N.A	33,04,179.00	33,04,179.00	NA	NA	NA	0.43%
2	Income Tax	N.A	3,45,79,729.00	3,45,79,729.00	NA	NA	NA	20.42%
3	Department of Telecommunication	N.A	6,27,22,607.00	-	NA	NA	NA	
4	Excise & Taxation Department	N.A	2,54,82,763.00	2,54,82,763.00	NA	NA	NA	14.67%
5	Service Tax (Vasant Kunj Division, CGST South Delhi)	N.A	3,39,66,229.00	3,23,50,542.00	NA	NA	NA	18.62%
TOTAL			16,00,55,507.00	9,57,17,213.00				54.13%